

## **Regarding inclusion of Ladakh in Sixth Schedule to the Constitution**

**ADV. GOWAAL KAGADA PADAVI (NANDURBAR):** Hon. Speaker, Sir, in September 2019, the National Commission for Scheduled Tribes had said that Ladakh should be included in the Sixth Schedule. Many groups have also said it. The Ministry of Home Affairs has given a reply to the Standing Committee that it should not be included but there is fear that businesses and conglomerates will take over the culture and the tradition of Ladakh. Definitely, there is need to introduce the Sixth Schedule in Ladakh. But Fifth and Sixth Schedules should be there in all the scheduled areas including my Nandurbar Lok Sabha Constituency. पेसा कानून पूरी तरह से महाराष्ट्र में लागू होना चाहिए, यह मैं विनती करता हूँ ।

धन्यवाद ।

माननीय अध्यक्ष : श्री बलवंत बसवंत वानखडे ? उपस्थित नहीं ।